# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

### **UNSTARRED QUESTION NO. 2085**

**TO BE ANSWERED ON: 15.03.2017** 

#### ENROLMENT OF AADHAAR IN ASSAM

#### 2085. SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Assam is lagging behind in AADHAAR enrolment and consequently leading to deprivation of many benefits that holding of an AADHAAR card can provide;
- (b) if so, whether there is any proposal to speed up the enrolment process in Assam by giving the responsibilities to UIDAI;
- (c) whether AADHAAR enrolment in Assam is being done by RGI, and that too has been stopped since January, 2017, if so, the reasons therefor;
- (d) whether AADHAAR enrolment in Assam is delayed/stopped till the process of National Register of Citizens updation is completed and if so, the details and the reasons therefor; and
- (e) the steps taken/being taken by the Government to speed up the process?

#### **ANSWER**

## MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) to (e): As on 28.02.2017, about 21.47 Lakh Aadhaars have been generated for Assam. UIDAI only issues Aadhaar to the residents of India. It is upto the organizations/departments to use Aadhaar as identifier for delivery of services / benefits / subsidy. As per Aadhaar Act, 2016 if an Aadhaar number is not assigned to an individual, the individual shall be offered alternate and viable means of identification for delivery of the subsidy, benefit or service.

The government of Assam has decided that issue of enrolment for Aadhaar by the state government will be taken up in the state after the completion of ongoing National Register of Citizens (NRC) updation.

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